

Office of the Principal District & Sessions Judge, Bokaro


Office Order No. 307 /2021

In view of Letter No. 51/R.G., Dated 30.09.2021 of the Hon'ble High Court of Jharkhand, Ranchi; all the Courts at Civil Court, Bokaro and Sub-Divisional Civil Courts, Bermo at Tenughat shall resume functioning through physical mode henceforth till further Order of the Hon'ble Court by strictly following Covid appropriate protocol.

Further, the Hon'ble Court has also been pleased to recall the directions communicated vide Letter No. 71/R.G., Dated 14.04.2020 of the Hon'ble High Court of Jharkhand, Ranchi.

Inform all concerned.

Dated, 30<sup>th</sup> day of September, 2021

  
Principal District & Sessions Judge  
Bokaro